

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. CA 30/2021 In TCP 38/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Navneet Sahay Verma
V/s
Kayem Pharmaceutical Private Ltd & Anr

Section: 397-398 of Companies Act, 2013

ORDER

CA 30/2021: - None appeared from either side. List this matter for further hearing on **31.01.2024**. In case nobody appears on behalf of the Applicant on the next date of hearing, the matter will be dismissed for non-prosecution.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)